

(6)

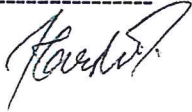
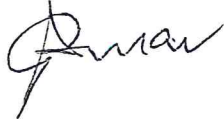
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

| | | | |
|--|--------------|--|---|
| | HARSHINI . J | Counsel for petitioner |  |
| | GAURAV | Counsel for respondent Nos. 1, 2, 4-7 |  |

ORDER

Counsels for both the parties present, prayed for an adjournment. At request, the matter is adjourned. Put up on **29.08.2018 at 10.30 AM.**

sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)